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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 69/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES:

Mr. Sunil Kapur

V/s.

M/s. Jaikaushal Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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① MAHESH
ATTAXME

PCS
for
Respondents

[Signature]

② Lopa Munim

Advocate of 8.11.2015

C.A. Munim

③ GAUTAM SAHNI

ADVOCATE FOR PETITIONERS

[Signature]

ORDER

TCP No.69/ 397-398/NCLT/MB/MAH/2017

The Petitioner Counsel stated that he needs some time to make effective representation in this case. Accordingly, this matter has been posted to 8.1.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)